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SLP(C)No. 21705 OF 2002  
ITEM No.63

Court No. 5

SECTION IX  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.21705/2002

(From the judgement and order dated 12/08/2002 in AN 112/02  
of The HIGH COURT OF BOMBAY)

VIDEOCON PROPERTIES LTD.

Petitioner (s)

VERSUS

BHALCHANDRA LABORATORIES & ORS.

Respondent (s)

( With Appln(s). for permission to submit additional document(s) & With prayer for interim relief)  
( For Final Disposal )

Date : 24/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. CA Sundaram, Sr. Adv.  
Mr. Jatin Zaveri,Adv.  
Ms. Dipti Rajda, Adv.

For Respondent (s) Mr. M.J.Paul,Adv. (not present)

UPON hearing counsel the Court made the following  
O R D E R

No one is present for the respondents even on the second call. List these matters on 8.12.2003.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master